

(c) Whenever such an incident occurs, International Committee of Red Cross are informed of it. They visit the Camps to know the situation and remove tension and not to investigate into its causes.

(d) Does not arise.

Complaints Regarding Unsatisfactory Distribution of Relief Materials by Indian Red Cross

1577. SHRI RANABAHADUR SINGH:

SHRI JYOTIRMOY BOSU:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there has been very complaint regarding the Indian Red Cross for unsatisfactory distribution of the relief materials; and

(b) if so, the nature thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR: (a) and (b). The Indian Red Cross Society is an autonomous organisation and they have intimated that no specific complaint has been received by them from members of the public alleging unsatisfactory distribution of relief supplies.

Shortage of Trained Personnel in Economic field in Missions Abroad

1578. SHRI VAYALAR RAVI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a number of our foreign missions are unable to fulfil the economic task due to the shortage of trained personnel in this field; and

(b) if so, the steps taken to provide more trained staff in these missions?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir, we have sufficient number of officers trained to carry out the economic tasks in our missions abroad.

(b) In order to train officers of the Indian Foreign Service in the Economic Field, a number of them are deputed during their stay in India to various Ministries and departments of the Government of India, e.g., Ministry of Finance, Ministry of Foreign Trade, Indian Institute of Foreign Trade etc. The Economic Division of the Ministry of External Affairs also provides our officers with experience in economic work.

Release of Cotton Hill Bungalow of Kerala

1579. SHRI N. SREEKANTAN NAIR:

SHRI R. BALAKRISHNA PILLAI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received any request from the Government of Kerala for the release of the Cotton Hill Bungalow in Kerala which is now under the control of the Director, NCC; and

(b) if so, whether there is any objection to release the bungalow without any further delay?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) The Government of Kerala have been informed that the Central Government have no objection to releasing the Cotton Hill Bungalow on the State Government making available suitable alternative accommodation on the same terms and conditions under which the said bungalow is at present held by the Central Government.